

**Central Administrative Tribunal
Principal Bench
CP 819/2017
In
OA 4194/2016**

New Delhi this the 10th day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Jitender Singh s/o Sh. Lallu Singh,
r/o H.No. B-407, New Panchwati Colony,
Ghaziabad (UP)
2. Lalit Kumar s/o Sh. Dharam Pal,
r/o RX-N-101, New Roshanpura,
Najafgarh, New Delhi. .. Applicants

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Sh. R.N. Singh,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi.
2. Sh. Davinder Kumar,
Senior Divisional Personal Officer
DRM's office, State Entry Road,
New Delhi. .. Respondents

(By Advocate: Sh. Shailender Tiwari)

ORDER (ORAL)

Sh. Raj Vir Sharma, Member (J)

Learned counsel for the alleged contemnors has placed before us a copy of the order dated 08.01.2018, a perusal of which reveals that they have withdrawn the order.

2. Therefore, this CP is closed. Notices issued to the respondents are discharged.

**(Nita Chowdhury)
Member (A)**

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**(Raj Vir Sharma)
Member (J)**

